

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1735
ANSWERED ON:22.08.2012
SSC RECRUITMENT RACKETS
Gowda Shri D.B. Chandre

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware that recruitment rackets have been busted recently by the Uttar Pradesh police involved in helping candidates appeared in the examination conducted by the Staff Selection Commission (SSC) using fraudulent means;
- (b) if so, the details thereof;
- (c) whether the Union Government has requested the Uttar Pradesh Government to share the outcome of its investigation in order to find out whether the candidates who used fraudulent means have been recruited in Central Government services;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (e): Madam, the Staff Selection Commission (SSC) has informed that a report regarding arrests made by Special Task Force, Uttar Pradesh on 29.7.2012 was received by them on 30.7.2012 from Regional Director, SSC(Central Region), Allahabad. As per the report, 14 arrests have been made and out of these, 8 persons were found impersonating in place of the actual candidates at Aminabad Inter College, Lucknow in the Stenographer Grade 'C' and 'D' Examination, 2012 held by the SSC on 29.7.2012. The SSC has initiated the process of debarment of the above 8 candidates. Investigation by Special Task Force, Uttar Pradesh in the matter is reported to be under progress.